Annexure-7

Name of the corporate debtor: LEO DUCT ENGINEERING AND CONSULTANTS LIMITED; Date of commencement of liquidation: 09/07/2019; List o List of other stakeholders, if any (other than financial creditors and operational creditors) $(Amount \ in \ \overline{\bullet})$

Sl.	Name of	Category of	Identificatio n	Details	of claim	Details of claim admitted					Amount of	Amoun t	
No	stakeholde r	stakeholder s	No.	receive	d						contingen t	of any	
.		(preference		Date of	Amoun	Amount	Natur	Amount	Whether	Amount	% share	claim	mutual
		shareholder s		receip	t	of claim	e of	covered by	lien /	covered	in total		dues,
		/ equity		t	claimed	admitte d	claim	lien or	attachmen t	by	amount of		that
		shareholder s						attachmen t	removed?	guarante e	claims		may be
		/ partners						pending	(Yes/No)		admitted		set off
		/ others)						disposal					
			NA										

f stakeholders as on:09/07/2019

Amoun t of claim rejecte d	Amount of claim under verificatio n	